

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2098**  
**TO BE ANSWERED ON 24<sup>th</sup> DECEMBER, 2018**

**HIGH LEVEL PANEL FOR GLOBAL TRADE CHALLENGES**

2098. SHRI V. ELUMALAI:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has approved the constitution of a High Level Advisory Group to look into the opportunities and ways to address the ongoing challenges in the global trade scenario;
- (b) if so, the details thereof;
- (c) whether this High Level Advisory Group would meet regularly over the next two months and make specific implementable recommendations in the light of the terms of reference, including each of the areas to facilitate the formulation of future trade policies; and
- (d) if so, the details thereof?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI C. R. CHAUDHARY)

(a): Yes, Madam.

(b): A High Level Advisory Group (HLAG) under the chairmanship of Dr. Surjit S. Bhalla, Director of Oxus Research and Investments and 11 other members viz. Mr. Subramaniam Jaishankar, Former Foreign Secretary & President, Global Corporate Affairs, TATA Group; Mr. Rajeev Kher, Former Commerce Secretary and Member, Competition Appellate Tribunal; Mr. Sanjeev Sanyal, Principal Economic Advisor, Ministry of Finance; Mr. Adil Zainulbhai, Chairman, Quality Council of India; Dr. Harsha Vardhana Singh, Former Dy. Director General WTO; Dr. Shekhar Shah, Director General, NCAER; Dr. Vijay Chauthaiwale, Foreign Policy Advisor; Dr. Pulok Ghosh, IIM Bangalore; Mr. Jayant Dasgupta; Former Ambassador of India to the WTO; Mr. Rajiv K Luthra, Founder & Managing Partner, Luthra&Luthra; and Mr. Chandrajit Banerjee, Director General, CII, has been constituted by the Government to make recommendations on pursuing opportunities, addressing challenges and findings a way forward amidst emergent issues in the contemporary global trade scenario.

(c) & (d): HLAG is meeting regularly and has held six meetings so far. It is deliberating upon wide range of issues related to international trade and investment in light of the given Terms of Reference.

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